

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 317 of 2013

Dated : 11th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s T.S. Alloys Ltd.

.... Appellant(s)

Versus

**Odisha Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Ashok Kr. Parija, Sr. Adv.
Mr. R.M. Patnaik
Mr. P.P. Mohanty

Counsel for the Respondents:

Mr. Rutwik Panda for R-1
Mr. Raj Kumar Mehta
Mr. L.N. Mohapatra, Mr. Enlangbam
Ms. Ishita C.Dasgupta for R-2 & R-4

ORDER

We have heard the learned counsel for the parties. Both the parties have filed their respective Written Submissions.

Mr. R.K .Mehta, the learned counsel for the Respondent No.1 wants to file additional Written Submissions. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter for further hearing on **24.09.2014**.

(Rakesh Nath)
Technical Member

ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson